

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

\*\*\*\*\*

O.A.No.1163/99.

DT. Of Decision : 06-09-99.

N.Prabhakar Rao

.. Applicant.

Vs

1. The Chief Postmaster General,  
A.P Circle, Hyderabad.
2. The Postmaster General,  
Kurnool Region, Kurnool.
3. The Director of Postal Services,  
Kurnool Region, Kurnool.
4. The Superintendent of RMS,  
T.P.Division, Tirupathi.
5. The Sub-Record Officer,  
RMS, T.P.Division,  
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.B.N.Sharma, Sr.CGSC.

CORAM:-

THE HON'BLE SHRI JUSTICE D. H. NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

\*\*\*\*\*

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and  
Mr.B.N.Sharma, learned counsel for the respondents.

2. This OA is filed impugning the show cause notice No.ST-III/ EDMM/99  
dated 28-07-99 (Annexure-I) issued by R-3.

3. The facts, contention and prayer in this OA are same as the facts, contention  
and prayer in OA.1155/99, OA.1156/99, OA.1157/99 and 1158/99, which were disposed  
of to-day.

4. This OA is also disposed of with the same order at the admission stage itself. No costs.



(R. RANGARAJAN)  
MEMBER(ADMN.)



(D. H. NASIR)  
VICE CHAIRMAN

Dated : The 06<sup>th</sup> September, 1999.  
(Dictated in the Open Court)

*Handwritten notes:*  
H-1  
9-11

SPR

1ST AND 11 NO COURT

9/9

COPY TO :-

1. HDHND
2. HRRM (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (ADMN.)

THE HON'BLE MR. D.S. JAI PARAMESWAR :  
MEMBER (JUDL)

\* \* \*

DATE OF ORDER: 6/9/99

MA/RA/CA NO.

IN

DA. No. 1163/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

CA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

(9 copies)

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
दस्तावेज / DESPATCH

20 SEP 1999

हैदराबाद ब्याचपीठ  
HYDERABAD BENCH